

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)  
CHENNAI**

**O.A. No.232 OF 2017 (SZ)**

**BETWEEN**

**S.P.MUTHURAMAN,**

S/o.S.Ponnusamy,  
No.204, Railway Feeder Road,  
Sankar Nagar Post – 627 357,  
Tirunelveli District.

...Applicant

**AND**

**1. THE SECRETARY,**

Environment and Forest Department,  
Government of Tamilnadu,  
St.George Fort, Chennai – 600 009.

And 4 Others.

...Respondents

**ADDITIONAL REPLY STATEMENT – V**  
**PAPERBOOK FILED BY THE 5<sup>TH</sup> RESPONDENT**

**M/s.ARUN ANBUMANI & ARYA RAJ**

Counsel for the 5<sup>th</sup> Respondent  
IV, High Court Chambers, High Court Buildings  
Chennai – 600 104, Mobile No.: 98410 56005

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)  
CHENNAI**

**O.A. No.232 OF 2017 (SZ)**

**BETWEEN**

**S.P.MUTHURAMAN,**

S/o.S.Ponnusamy,  
No.204, Railway Feeder Road,  
Sankar Nagar Post – 627 357,  
Tirunelveli District.

...Applicant

**AND**

**1. THE SECRETARY,**

Environment and Forest Department,  
Government of Tamil Nadu,  
St. George Fort, Chennai – 600 009.

And 4 Others.

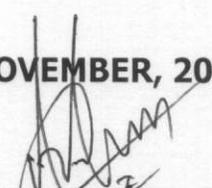
...Respondents

**INDEX TO PAPERBOOK – VI**

| <b>S. No.</b> | <b>DATE</b> | <b>PARTICULARS</b>  | <b>ANNEXURE</b> | <b>PAGE</b> |
|---------------|-------------|---|-----------------|-------------|
| 1.            | 01-09-2020  | Additional Reply Statement – V of the 5 <sup>th</sup> Respondent  | ---             | 1 – 4       |
| 2.            | 03-09-2020  | Order passed by this Hon'ble Tribunal   | R5 – 83         | 5 – 7       |
| 3.            | 09-10-2020  | Letter and email from the 5 <sup>th</sup> Respondent to the 2 <sup>nd</sup> Respondent  | R5 – 84         | 8 – 10      |
| 4.            | 23-10-2020  | Letter from the 2 <sup>nd</sup> Respondent to the 5 <sup>th</sup> Respondent (received on 27-10-2020)                             | R5 – 85         | 11 – 12     |
| 5.            | 12-11-2020  | Email and letter from the 5 <sup>th</sup> Respondent to the 2 <sup>nd</sup> Respondent  | R5 – 86         | 13 – 19     |
| 6.            | 19-11-2020  | Letter from the 5 <sup>th</sup> Respondent to the 4 <sup>th</sup> Respondent uploaded along with the re-submitted CTO Application | R5 – 87         | 20 – 23     |
| 7.            | 19-11-2020  | Online Application Receipt issued by the 2 <sup>nd</sup> Respondent   | R5 – 88         | 24 – 25     |

**CERTIFIED TO BE TRUE COPIES**

**DATED AT CHENNAI ON THIS THE 19<sup>TH</sup> DAY OF NOVEMBER, 2020**

  
**COUNSEL FOR THE 5<sup>TH</sup> RESPONDENT**

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)  
CHENNAI**

**O.A.No.232 OF 2017 (SZ)**

**BETWEEN**

**S.P.MUTHURAMAN,**

S/o.S.Ponnusamy,  
No.204, Railway Feeder Road,  
Sankar Nagar Post – 627 357,  
Tirunelveli District.

...Applicant

**AND**

**1. THE SECRETARY,**

Environment and Forest Department,  
Government of Tamil Nadu,  
St. George Fort, Chennai – 600 009.

**2. THE MEMBER SECRETARY,**

Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy,  
Chennai – 600 032.

**3. THE JOINT-CHIEF ENVIRONMENTAL ENGINEER,**

Tamil Nadu Pollution Control Board,  
30/2, "SIDCO" Industrial Estate,  
Pettai, Tirunelveli – 627 010.

**4. THE DISTRICT ENVIRONMENTAL ENGINEER,**

Tamil Nadu Pollution Control Board (TNPCB),  
30/2, "SIDCO" Industrial Estate,  
Pettai, Tirunelveli – 627 010.

**5. M/s.MADURA COATS PRIVATE LIMITED,**

Rep. by its Managing Director,  
Papavinasam Mills Post,  
Ambasamudram Taluk,  
Tirunelveli District – 627 422.

...Respondents

For MADURA COATS PVT LTD.

  
(M. RAMASUBRAMANIAN)  
Manager - Excise & L&T

**ADDITIONAL REPLY STATEMENT – V OF THE 5<sup>TH</sup> RESPONDENT**

1. The 5<sup>th</sup> Respondent is **M/s.MADURA COATS PRIVATE LIMITED**, Papavinasam Mills Post, Ambasamudram Taluk, Tirunelveli District – 627 422. The 5<sup>th</sup> Respondent is represented herein by its Senior Manager – Legal, who is well acquainted with the facts and circumstances of the case, authorized to and competent to verify to this Additional Reply Statement – V.

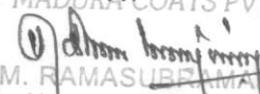
The address for service of all notices and process on the 5<sup>th</sup> Respondent is that of its Counsel **M/s.ARUN ANBUMANI & ARYA RAJ**, Advocates at IV, High Court Chambers, High Court Buildings, Chennai – 600 104.

2. The 5<sup>th</sup> Respondent submits that in the above O.A., they had earlier filed a Reply Statement dated 05-12-2017, Additional Reply Statements dated 24-12-2019, 28-02-2020, 13-07-2020 and 01-09-2020, all along with documents, before this Hon'ble Tribunal. This Hon'ble Tribunal had passed Orders dated 24-01-2020, 28-02-2020, 15-07-2020 and 03-09-2020 giving certain directions to the Respondent Board. Vide this Hon'ble Tribunal's last Order dated 03-09-2020, further time was granted to this Respondent as well as to the Respondent Board for filing detailed comprehensive report and the hearing was adjourned to 27-10-2020. The hearing scheduled for 27-10-2020 was re-scheduled to 20-11-2020. Pursuant to the said Order dated 03-09-2020, certain developments have taken place. The 5<sup>th</sup> Respondent is therefore filing the present Additional Reply Statement – V to bring the same to the benign consideration of this Hon'ble Tribunal.
3. The 5<sup>th</sup> Respondent submits that vide their letter dated 09-10-2020 (sent by email and had copies delivered in person), they had re-submitted the Bank Guarantee for Rs.25,00,000/- (Rupees Twenty Five Lakhs Only) incorporating the details sought for by the Respondent Board and the Design Adequacy Report of the new STP design of 300 KLD capacity duly vetted by Centre for Environmental Studies (CES), Anna University, Chennai on 06-10-2020. The 5<sup>th</sup> Respondent assured to complete all other recommendations of the Professor of IIT, Madras before end December 2020, requested the Respondent Board to grant approval to start the new STP project with timeline of 10 months and further requested the Respondent Board to grant them the CTO upon re-submission of the CTO Application through OCMMS. Subsequently, the 5<sup>th</sup> Respondent's General Manager and Mill Engineer also met the Respondent Board's officials at Chennai on 21-10-2020 and explained the various steps taken by them in compliance with their directions.

For MADURA COATS PVT LTD.  
  
 (M. RAMASUBRAMANIAN)  
 Manager - Excise & Legal

4. The 5<sup>th</sup> Respondent submits that on 27-10-2020, they received a letter dated 23-10-2020 from the Respondent Board returning the Original Bank Guarantee for Rs.25,00,000/- (Rupees Twenty Five Lakhs Only) for making further amendments to the same, directing the 5<sup>th</sup> Respondent to submit the study report for Point No.(1) and (8) of the recommendations of the Professor of IIT, Madras, i.e., pertaining to performance evaluation study of the ZLD system and water & waste audit. The Respondent Board also directed compliance of certain conclusions and recommendations stated in the Design Adequacy Report of Sewage Treatment Plant of capacity of 300 KLD by CES, Anna University Report – October 2020 and to provide a time schedule chart for the STP.
5. The 5<sup>th</sup> Respondent submits that pursuant to the directions of the Respondent Board, they furnished the necessary details to CES, Anna University, Chennai and requested them to study whether the reuse standards prescribed by CPHEEO could be achieved. Pursuant thereto, CES, Anna University, Chennai conducted their study and submitted their Design Adequacy Report of the new STP design of 300 KLD capacity on 10-11-2020. In the said Report, it has been certified that the treatment units and sizing provided is found to be adequate for achieving the reuse standards prescribed by CPHEEO.
6. The 5<sup>th</sup> Respondent submits that in the meantime they had obtained the Original Bank Guarantee for Rs.25,00,000/- (Rupees Twenty Five Lakhs Only) amended as required by the Respondent Board. Thereafter, vide their letter dated 12-11-2020 (sent by email and hard copies delivered in person), the 5<sup>th</sup> Respondent submitted the following to the Respondent Board :
  - (i) Bank Guarantee for Rs.25,00,000/- (Rupees Twenty Five Lakhs Only),
  - (ii) ETP & ZLD Performance Evaluation and Adequacy Report dated 03-11-2020 issued by CES, Anna University, Chennai,
  - (iii) Design Adequacy Report dated 10-11-2020 of the STP of 300 KLD capacity duly vetted by CES, Anna University, Chennai certifying that the treatment units & sizing are adequate to achieve reuse standards of CPHEEO,
  - (iv) Timeline chart for installation of new STP,

In respect of water & waste audit, the same is being carried out by CES, Anna University, Chennai and their Report is expected within the time granted by the Respondent Board. In view of the certification by CES, Anna University, Chennai that the 5<sup>th</sup> Respondent's ETP & ZLD system is adequate to treat 3,750 KLD of trade effluent as well as the 5<sup>th</sup> Respondent's acceptance of full compliance of all the recommendations of the Professor of IIT, Madras within the timeline and the recommendations of CES, Anna University, Chennai, and having furnished the Bank Guarantee for Rs.25,00,000/- (Rupees Twenty Five Lakhs Only), the 5<sup>th</sup>

FOR MADURA COATS PVT LTD.  
  
 (M. RAMASUBRAMANIAN)  
 Manager - Excise & Legal

Respondent requested the Respondent Board to provide its consent for starting installation and commissioning of the new STP of 300 KLD capacity and to grant them CTO (Direct) for 3,684 KLD of effluent generation, upon re-submission of the CTO Application through OCMMS. Subsequent to the hard copies of the above documents being delivered in person to the Respondent Board in Chennai, the 5<sup>th</sup> Respondent re-submitted their CTO Application through OCMMS on 19-11-2020.

7. The 5<sup>th</sup> Respondent submits that the above referred documents are annexed along with this Additional Reply Statement – V and it is prayed that the same may be taken on record by this Hon'ble Tribunal towards compliance of its earlier Orders. The 5<sup>th</sup> Respondent is reserving its right to file a further/additional Reply and further/additional documents, as and when need arises.

It is therefore most respectfully prayed that this Hon'ble Tribunal may be pleased to take this Additional Reply Statement – V on record and render justice.

**DATED AT CHENNAI ON THIS THE 19<sup>TH</sup> DAY OF NOVEMBER, 2020**

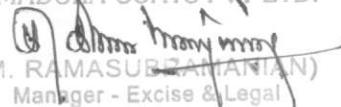
  
**COUNSEL FOR THE 5<sup>TH</sup> RESPONDENT**

**VERIFICATION**

**I, M.RAMASUBRAMANIAN**, Senior Manager – Legal of the 5<sup>th</sup> Respondent, having office at Papavinasam Mills Post, Ambasamudram Taluk, Tirunelveli District – 627 422, now at Chennai, do hereby verify that the contents of paragraphs 1 to 7 of the Additional Reply Statement – V are based on records, true to the best of my knowledge, information and belief and I have not suppressed any material fact.

**VERIFIED AT CHENNAI ON THIS THE 19<sup>TH</sup> DAY OF NOVEMBER, 2020**

For MADURA COATS PVT LTD.

  
(M. RAMASUBRAMANIAN)  
Manager - Excise & Legal

**5<sup>TH</sup> RESPONDENT**

**Item No.5:**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 232 of 2017 (SZ)**

*(Through Video Conference)*

**IN THE MATTER OF:**

S.P. Muthuraman

...Applicant(s)

***Versus***

The Secretary,  
Environment and Forest Department,  
Government of Tamil Nadu,  
Chennai and Ors.

...Respondent(s)

**Date of hearing: 03.09.2020.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

**For Applicant(s):**

None.

**For Respondent(s):**

M/s. Mani Gopi for R1.

M/s. C. Kasirajan through

M/s. Meena for R2 to R4.

M/s. N.L. Rajah, Senior Advocate

Along with Arun Anbumani for R5.

**ORDER**

1. As per order dated 15.07.2020, we have directed the Pollution Control Board to submit a detailed report regarding the compliance of implementation of the ZLD system provided by the fifth respondent unit as directed by the Hon'ble Apex Court and posted the case to today for consideration of that report.
2. When the matter came up for hearing today through Video Conference, there is no representation for the applicant. Sri. Mani Gopi represented 1<sup>st</sup> respondent, Sri. C.Kasirajan through M/s. Meena represented respondents 2 to 4 and Sri. N.L. Rajah, Senior Advocate along with Sri. Arun Anbumani represented 5<sup>th</sup> respondent.
3. Fifth respondent has produced certain additional documents to show that they are taking necessary steps to comply with the directions issued by the Pollution Control Board.
4. They also mentioned in the affidavit that they are taking steps to appoint an expert from Anna University to conduct the study as directed by the Pollution Control Board and also taking steps to revalidate the Bank Guarantee directed to be submitted by them.
5. So under such circumstances, we feel it appropriate to grant some more time to the fifth respondent as well as to the Pollution

Control Board to file the detailed comprehensive report as directed by this Tribunal.

6. For consideration of further compliance report, post on 27.10.2020.

.....J.M.  
**(Justice K. Ramakrishnan)**

.....E.M.  
**(Shri. Saibal Dasgupta)**

**O.A. No.232/2017,  
03<sup>rd</sup> September, 2020. Mn.**



# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

Ref: MCPL/MEO/Ambas

9<sup>th</sup> October 2020

The Chairman, ✓  
Tamil Nadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai – 600 032.

Sir,

Sub: TNPCB - Industries - M/s. Madura Coats Pvt Ltd. Aladiyur Village, Ambasamudram Taluk, Tirunelveli - Seeking CTO (Direct) of the Board vide Application No.21693746 through OCMMS - Re submission of Bank Guarantee for Rs.25.0 lacs and submission of new STP design report duly vetted by Anna University, Chennai - Regarding.

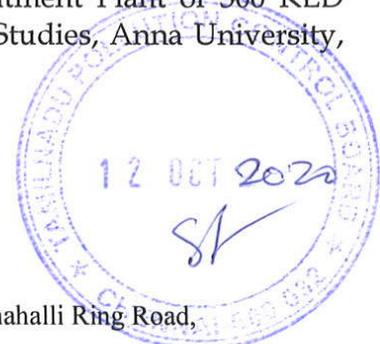
- Ref:
1. Your letter Ref. Lr. No.T5/TNPCB/F.206 TNV /2020 - 1 dated 04.06.2020 requiring us to submit comprehensive proposal received by mail on 08.6.2020
  2. Your letter Ref. Lr.No.T5/TNPCB/F.206 TNV/TNV/2020 dated 04.06.2020 requiring us to furnish Bank Guarantee for Rs.25,00,000/- received by mail on 08.6.2020.
  3. Our letter Ref.MCPL/MEO/Ambas dated 10.07.2020 enclosing our proposal of implementation of 9 recommendations of the IIT, Madras and Bank guarantee for Rs.25.0 lacs.
  4. Your letter Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 19.08.2020

\*\*\*\*\*

1. We refer to your letter dated 19.08.2020 cited in the above reference which was received by us on 25.08.2020.
2. We hereby submit the following documents as required in your above said letter dated 19.08.2020.
  - (a) Letter dated 16.09.2020 of HSBC, Bangalore addressed to the Board enclosing the Bank Guarantee No.PEBBGE926290 dt.10.07.2020 incorporating the details as sought by you in the letter dated 19.8.2020.
  - (b) Copy of Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by Centre for Environmental Studies, Anna University, Chennai on 06.10.2020.

**Coats India is a division of Madura Coats Private Limited**

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road,  
Bangalore – 560 103.



# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

3. As regards study report from CES, Anna University, Chennai in respect of compliance of certain recommendations of IIT-Madras viz., though we already have furnished all the details viz. technical design, process etc. sought by Anna University, there is a delay in their site inspection of our ZLD operations etc., due to Covid-19 disruptions. They are likely to conduct their inspection as soon as their technical personnel have restored normalcy.

We however assure you that we will complete all the recommendations of the IIT-Madras before end December 2020 within the time granted by you by providing study reports of CES, Anna University, Chennai on the said recommendations.

4. As regards STP project, the supplier, considering the disruptions of Covid-19 pandemic, has sought for 10 months for completion of the said project.

We therefore humbly request you to consider the enclosed Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by CES-Anna University and grant your approval for starting the said project with the above time schedule for completion.

5. In view of our acceptance of full compliance of all the recommendations of the IIT-Madras, within the time together with furnishing of Bank Guarantee for Rs.25.0 lacs as required by you, we request you to please grant us CTO upon re submission of our Application No.21693746 through OCMMS in due course.

Thanking you,

Yours faithfully,

For MADURA COATS PVT LTD



(SEENU RANGANATHAN)  
General Manager - Water Mill



- Copy to:
- 1.The Member Secretary,  
TNPCB, Guindy, Chennai.
  - 2.The Joint Chief Environmental Engineer (M)  
Tamil Nadu Pollution Control Board  
30/2 SIDCO Industrial Estate, Pettai  
Tirunelveli - 627 010.
  - 3.The District Environmental Engineer,  
Tamil Nadu Pollution Control Board  
30/2 SIDCO Industrial Estate, Pettai  
Tirunelveli - 627 010.

**Coats India is a division of Madura Coats Private Limited**

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road,  
Bangalore - 560 103.

Ack

**Seenu Ranganathan**

**From:** Seenu Ranganathan  
**Sent:** Friday, October 9, 2020 2:42 PM  
**To:** tnpbcchairman@gmail.com  
**Cc:** tnpcbmembersecretary@gmail.com; deetnv@gmail.com; jceetnv@gmail.com  
**Subject:** RE: Madura Coats P Ltd, Aladiyur Village, Ambasamudram - Seeking CTO - Submission of proposal and furnishing of BG  
**Attachments:** Covering Letter 09102020.pdf; Bank Guarantee revised.pdf; Design Adequacy Report - STP - 300 KLD.PDF

To

The Chairman ✓  
 TNPCB – Chennai

Respected Sir,

With reference to your Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 19.08.2020, we have attached scanned copies of the following documents for your advance perusal and favorable consideration.

1. Our covering letter dated 09.10.2020 enclosing the following documents.
2. Letter dated 16.09.2020 of HSBC, Bangalore addressed to the Board enclosing the Bank Guarantee No.PEBBGE926290 dt.10.07.2020 incorporating the details as sought by you in the letter dated 19.8.2020.
3. Copy of Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by Centre for Environmental Studies, Anna University, Chennai on 06.10.2020.

Original (hard copies) documents of the above together with the Bank Guarantee are being despatched to you through courier which will reach your office by 13<sup>th</sup>/14<sup>th</sup> Oct 2020.

Kindly acknowledge the receipt.

Copy submitted to: 1) The Member Secretary, TNPCB, Chennai.  
 2) The JCEE, TNPCB, Tirunelveli.  
 3) The DEE, TNPCB, Tirunelveli.

With Regards,  
 S. RANGANATHAN  
 General Manager  
 Madura Coats Private Ltd  
 Aladiyur Village, Ambasamudram Taluk  
 Tirunelveli District - 627 422  
 Mobile: 9994435135, 9489921433



-----  
 S. Ranganathan  
 General Manager - Manufacturing/Water Mill  
 T: +91 4634229596; M: +91 9486828135  
[seenu.ranganathan@coats.com](mailto:seenu.ranganathan@coats.com)

Water Mill - Coats India  
 Madura Coats Private Limited, Papavinasam Mills Post, Ambasamudram, Tirunelveli 627422  
[www.coats.com](http://www.coats.com)



# TAMILNADU POLLUTION CONTROL BOARD



**From**

Thiru.A.V.Venkatachalam,  
Chairman,  
TamilNadu Pollution Control Board,  
76, Mount Salai, Guindy,  
Chennai-600 032

**To**

The Managing Director,  
**M/s. Madura Coats Pvt Ltd,**  
Aladiyur-2 Village, Papanasam Mill Post,  
Ambasamudram Taluk,  
Tirunelveli District – 627 422

**Lr.No.T5/TNPCB/F.206TNV/2020, dated: 23.10.2020**

**Sub:** TNPCB- Industries - **M/s. Madura Coats Private Limited, SF.No. 333-1A, 333-1C, 333-3, 334-1, 334-3A, 334- 3C, 334-3D, 335-1, 335-3B, 336, 337-3, 337-1B, 338-1, 338-3B,338-3D, 338-4B, 339-1, 339-3,340,341-1, 341-2, 341-3, 341-5, 342, 343-2,551, 552, 553, 554, 558, 595, 594-1,677, Aladiyur 2 Village, Ambasamudram Taluk, Tirunelveli District** – Bank Guarantee furnished by the unit for the compliance of IIT-Madras, Chennai Recommendations - Revised Bank Guarantee and Study Report from CES, Anna University for Points No. (1) & (8) for compliance of IIT-Madras Recommendations called for - regarding

**Ref:** 1. Board Letter No.T5/TNPCB/F.206TNV/2020, dated:- 19.08.2020  
2. Unit letter dated 09.10.2020 along with Bank Guarantee (BG No. PEBBGE926290, dated 10.07.2020) and design adequacy report of STP of 300 KLD vetted by CES, Anna University.

\*\*\*\*\*

I am to invite kind attention to the reference 1<sup>st</sup> cited above, wherein you are requested to furnish revised Bank Guarantee as stated thereon and also study report from Centre for Environmental Studies, Anna University for the Point Nos. (1) and (8) as mentioned in unit letter dated 10.07.2020 for the compliance of IIT-Madras Recommendations and also furnish the proposal for new STP design (Point No.4) of the unit vetted by IIT-Madras, Chennai/ Anna University along with time schedule for the completion of the same, to the Board.

In the reference 2<sup>nd</sup> cited, the unit in its letter dated 09.10.2020 has again furnished the Bank Guarantee by mentioning in their e-Stamp as consideration price as Rs.0 (ZERO), instead of Rs.25,00,000/- (Rupees Twenty five lakhs only). Also, the unit has furnished "Design Adequacy Report of Sewage Treatment Plant of capacity of 300 KLD "by CES, Anna University Report – October 2020. Further, the unit has not furnished study report on Point No. (1) & (8) of IIT, Madras Recommendations

In view of the above, you are requested to furnish Bank Guarantee with e-stamp by mentioning consideration price as Rs.25,00,000/- (Rupees Twenty Five Lakhs only), instead of Rs.0 (ZERO) in e-Stamp and the original Bank Guarantee furnished by the unit (BG No.PEBBGE926290, dated 10.07.2020) is enclosed herewith for the same.

Further, you are requested to furnish the following to the Board.

- (1) Study report for the Point No.(1) & (8) as mentioned in unit letter dated 10.07.2020 for the compliance of IIT-Madras Recommendations from Centre for Environmental Studies, Anna University, Chennai – 25 as called for vide Board letter dated 19.08.2020.
- (2) The unit shall comply with the following conclusions and recommendations stated in “Design Adequacy Report of Sewage Treatment Plant of capacity of 300 KLD ”by CES, Anna University Report – October 2020.
  - (i) The design and sizing of ASP Reactor and gravity settler shall be furnished adapting the design parameters in line with CPHEEO Norms.
  - (ii) The sizing of sludge treatment facilities shall be furnished in accordance with CPHEEO Norms.
  - (iii) And Other Observations/Suggestions Sl.No (1) to 13) to be considered to ensure the sustainability of effective treatment.
- (3) Time schedule Chart showing the completion of the above STP by the unit.

The receipt of this letter may be acknowledged

**Encl:** Original Bank Guarantee

  
24.10.2020  
**For Chairman**  
25th  
24.10.2020

**Seenu Ranganathan**

---

**From:** Seenu Ranganathan  
**Sent:** Thursday, November 12, 2020 3:44 PM  
**To:** tnpbchairman@gmail.com  
**Cc:** tnpbmembersecretary@gmail.com; deetnv@gmail.com; jceetnv@gmail.com  
**Subject:** RE: Madura Coats P Ltd, Aladiyur Village, Ambasamudram - Seeking CTO - Submission of proposal and furnishing of BG  
**Attachments:** MCPL 12 Nov 2020.pdf; Bank Guarantee MCPL.pdf; MADURA COATS PVT LTD- ETP - ZLD REPORT 03.11.2020.pdf; FINAL MADURA COATS PVT LTD 300 KLD DESIGN ADEQUACY 10.11.2020.pdf; STP Timeline chart.pdf

To

The Chairman  
 TNPCB – Chennai

Respected Sir,

With reference to your Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 23.10.2020, we have attached scanned copies of the following documents for your advance perusal and favorable consideration.

1. Our covering letter dated 12.11.2020 enclosing the following documents.
2. Letter dated 16.09.2020 of HSBC, Bangalore addressed to the Board enclosing the Bank Guarantee No.PEBBGE926290 dt.10.07.2020 incorporating the details as sought by you in the letter dated 23.10.20
3. Copy of Performance evaluation study of ETP & ZLD system issued by Centre for Environmental Studies, Anna University, Chennai on 03.11.2020
4. Copy of Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by Centre for Environmental Studies, Anna University, Chennai on 10.11.2020 certifying the treatment units and sizing as adequate to achieving the reuse standards prescribed by CPHEEO.
5. Time line chart of STP installation

Original (hard copies) documents of the above together with the Bank Guarantee are being despatched to you through courier which will reach your office by 16<sup>th</sup>/17<sup>th</sup> Nov 2020.

Kindly acknowledge the receipt.

Copy submitted to: 1) The Member Secretary, TNPCB, Chennai.  
 2) The JCEE, TNPCB, Tirunelveli.  
 3) The DEE, TNPCB, Tirunelveli.

With Regards,  
 S. RANGANATHAN  
 General Manager  
 Madura Coats Private Ltd  
 Aladiyur Village, Ambasamudram Taluk  
 Tirunelveli District - 627 422  
 Mobile: 9994435135, 9489921433

---

S. Ranganathan  
 General Manager - Manufacturing/Water Mill  
 T: +91 4634229596; M: +91 9486828135  
[seenu.ranganathan@coats.com](mailto:seenu.ranganathan@coats.com)

Water Mill - Coats India  
Madura Coats Private Limited, Papavinasam Mills Post, Ambasamudram, Tirunelveli 627422  
[www.coats.com](http://www.coats.com)

---

[S. Ranganathan](#)

General Manager - Manufacturing/Water Mill  
T: +91 4634229596; M: +91 9486828135  
[seenu.ranganathan@coats.com](mailto:seenu.ranganathan@coats.com)

Water Mill - Coats India  
Madura Coats Private Limited, Papavinasam Mills Post, Ambasamudram, Tirunelveli 627422  
[www.coats.com](http://www.coats.com)

---

**From:** Seenu Ranganathan  
**Sent:** Friday, October 9, 2020 2:42 PM  
**To:** [tnpcbchairman@gmail.com](mailto:tnpcbchairman@gmail.com)  
**Cc:** [tnpcbmembersecretary@gmail.com](mailto:tnpcbmembersecretary@gmail.com); [deetnv@gmail.com](mailto:deetnv@gmail.com); [jceetnv@gmail.com](mailto:jceetnv@gmail.com)  
**Subject:** RE: Madura Coats P Ltd, Aladiyur Village, Ambasamudram - Seeking CTO - Submission of proposal and furnishing of BG

To

The Chairman  
TNPCB – Chennai

Respected Sir,

With reference to your Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 19.08.2020, we have attached scanned copies of the following documents for your advance perusal and favorable consideration.

1. Our covering letter dated 09.10.2020 enclosing the following documents.
2. Letter dated 16.09.2020 of HSBC, Bangalore addressed to the Board enclosing the Bank Guarantee No.PEBBGE926290 dt.10.07.2020 incorporating the details as sought by you in the letter dated 19.8.2020.
3. Copy of Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by Centre for Environmental Studies, Anna University, Chennai on 06.10.2020.

Original (hard copies) documents of the above together with the Bank Guarantee are being despatched to you through courier which will reach your office by 13<sup>th</sup>/14<sup>th</sup> Oct 2020.

Kindly acknowledge the receipt.

Copy submitted to:     1) The Member Secretary, TNPCB, Chennai.  
                                  2) The JCEE, TNPCB, Tirunelveli.  
                                  3) The DEE, TNPCB, Tirunelveli.

With Regards,  
S. RANGANATHAN  
General Manager  
Madura Coats Private Ltd  
Aladiyur Village, Ambasamudram Taluk  
Tirunelveli District - 627 422  
Mobile: 9994435135, 9489921433

---

[S. Ranganathan](#)

General Manager - Manufacturing/Water Mill  
T: +91 4634229596; M: +91 9486828135

[seenu.ranganathan@coats.com](mailto:seenu.ranganathan@coats.com)

Water Mill - Coats India  
Madura Coats Private Limited, Papavinasam Mills Post, Ambasamudram, Tirunelveli 627422  
[www.coats.com](http://www.coats.com)

---

**From:** Seenu Ranganathan

**Sent:** Monday, July 13, 2020 2:09 PM

**To:** [tnpcbchairman@gmail.com](mailto:tnpcbchairman@gmail.com)

**Cc:** [tnpcbmembersecretary@gmail.com](mailto:tnpcbmembersecretary@gmail.com); [deetnv@gmail.com](mailto:deetnv@gmail.com); [jceetnv@gmail.com](mailto:jceetnv@gmail.com)

**Subject:** Madura Coats P Ltd, Aladiyur Village, Ambasamudram - Seeking CTO - Submission of proposal and furnishing of BG

To

The Chairman  
TNPCB – Chennai

Respected Sir,

With reference to your two letters both dated 04.6.2020, we have attached scanned copies of the following documents for your advance perusal and favorable consideration.

1. Our covering letter dated 10.7.2020 enclosing the following documents.
2. Appendix – I -Comprehensive proposal for implementation of the recommendations of IIT-Madras
3. Appendix – II -HSBC, Bangalore - Bank Guarantee for Rs.25,00,000/- with validity for one year
4. Appendix – III - Consent fee paid details the year 2020-21
5. Annexure – I -Details of ATFD
6. Annexure – II -Details of new STP
7. Annexure -III -Revised Water Balance

Original (hard copies) documents of the above together with the Bank Guarantee are being despatched to you through courier which will reach your office by 15<sup>th</sup>/16<sup>th</sup> July 2020.

Kindly acknowledge the receipt.

Copy submitted to: 1) The Member Secretary, TNPCB, Chennai.  
2) The JCEE, TNPCB, Tirunelveli.  
3) The DEE, TNPCB, Tirunelveli.

With Regards,

S. RANGANATHAN

General Manager

Madura Coats Private Ltd

Aladiyur Village, Ambasamudram Taluk

Tirunelveli District - 627 422

Mobile: 9489921433

---

[S. Ranganathan](mailto:seenu.ranganathan@coats.com)

General Manager - Manufacturing/Water Mill  
T: +91 4634229596; M: +91 9486828135  
[seenu.ranganathan@coats.com](mailto:seenu.ranganathan@coats.com)

Water Mill - Coats India  
Madura Coats Private Limited, Papavinasam Mills Post, Ambasamudram, Tirunelveli 627422  
[www.coats.com](http://www.coats.com)

012

**Seenu Ranganathan**

**From:** Seenu Ranganathan  
**Sent:** Thursday, November 12, 2020 3:44 PM  
**To:** tnpccbchairman@gmail.com  
**Cc:** tnpcbmembersecretary@gmail.com; deetnv@gmail.com; jceetnv@gmail.com  
**Subject:** RE: Madura Coats P Ltd, Aladiyur Village, Ambasamudram - Seeking CTO - Submission of proposal and furnishing of BG  
**Attachments:** MCPL 12 Nov 2020.pdf; Bank Guarantee MCPL.pdf; MADURA COATS PVT LTD- ETP - ZLD REPORT 03.11.2020.pdf; FINAL MADURA COATS PVT LTD 300 KLD DESIGN ADEQUACY 10.11.2020.pdf; STP Timeline chart.pdf

To

✓ The Chairman  
 TNPCB – Chennai



Respected Sir,

With reference to your Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 23.10.2020, we have attached scanned copies of the following documents for your advance perusal and favorable consideration.

1. Our covering letter dated 12.11.2020 enclosing the following documents.
2. Letter dated 16.09.2020 of HSBC, Bangalore addressed to the Board enclosing the Bank Guarantee No.PEBBGE926290 dt.10.07.2020 incorporating the details as sought by you in the letter dated 23.10.20
3. Copy of Performance evaluation study of ETP & ZLD system issued by Centre for Environmental Studies, Anna University, Chennai on 03.11.2020
4. Copy of Design Adequacy Report of Sewage Treatment Plant of 300 KLD capacity duly vetted by Centre for Environmental Studies, Anna University, Chennai on 10.11.2020 certifying the treatment units and sizing as adequate to achieving the reuse standards prescribed by CPHEEO.
5. Time line chart of STP installation

Original (hard copies) documents of the above together with the Bank Guarantee are being despatched to you through courier which will reach your office by 16<sup>th</sup>/17<sup>th</sup> Nov 2020.

Kindly acknowledge the receipt.

Copy submitted to: 1) The Member Secretary, TNPCB, Chennai.  
 2) The JCEE, TNPCB, Tirunelveli.  
 3) The DEE, TNPCB, Tirunelveli.

With Regards,

S. RANGANATHAN

General Manager

Madura Coats Private Ltd

Aladiyur Village, Ambasamudram Taluk

Tirunelveli District - 627 422

Mobile: 9994435135, 9489921433

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India  
 Tel: 91-04634-663300 Fax: 91-4634-220242, 220498  
 E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

Ref: MCPL/MEO/Ambas  
 12<sup>th</sup> November 2020

The Chairman,  
 Tamil Nadu Pollution Control Board,  
 76, Mount Salai, Guindy,  
 Chennai – 600 032.



Sir,

Sub: TNPCB - Industries - M/s. Madura Coats Pvt Ltd, Aladiyur Village, Ambasamudram Taluk, Tirunelveli - Seeking CTO (Direct) of the Board vide Application No.21693746 through OCMMS - Re submission of Bank Guarantee for Rs.25.0 lacs and submission of new STP design report duly vetted by Anna University, Chennai - Regarding.

- Ref:
1. Your letter Ref. Lr. No.T5/TNPCB/F.206 TNV /2020 - 1 dated 04.06.2020 requiring us to submit comprehensive proposal received by mail on 08.6.2020
  2. Your letter Ref. Lr.No.T5/TNPCB/F.206 TNV/TNV/2020 dated 04.06.2020 requiring us to furnish Bank Guarantee for Rs.25,00,000/- received by mail on 08.6.2020.
  3. Our letter Ref.MCPL/MEO/Ambas dated 10.07.2020 enclosing our proposal of implementation of 9 recommendations of the IIT, Madras and Bank guarantee for Rs.25.0 lacs.
  4. Your letter Ref. Lr.No.T5/TNPCB/F.206 TNV /2020 dated 19.08.2020.
  5. Our letter Ref. MCPL/MEO/Ambas dated 09.10.2020 enclosing amended Bank Guarantee and STP design duly vetted by Anna University

\*\*\*\*\*

1. We refer to your letter Lr.No.T5/TNPCB/F.206 TNV/2020 dated 23.10.2020 received by us on 27.10.2020 wherein we have been advised to furnish/comply with the following details / documents and directions.

- (a) Bank Guarantee with consideration price as Rs.25,00,000/- instead Rs.0.
- (b) Study Report for the Points (1) & (8) as mentioned in the unit's letter dated 10.07.2020 for the compliance of IIT-Madras Recommendations from CES, Anna University.
- (c) Unit shall comply with the conclusions and recommendations stated in "Design Adequacy Report of STP of capacity 300 KLD" by CES, Anna University Report - October 2020.

### Coats India is a division of Madura Coats Private Limited

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road, Bangalore – 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

2. As regards furnishing of Bank Guarantee, we have enclosed a Bank Guarantee No. PEBBGE926290 dt.10.07.2020 with validity from 10.7.2020 to 09.7.2021 for a consideration Rs.25,00,000/- issued by the HSBC, Bangalore in stamp paper, as desired by the Board.

3. As regards Study Report from CES, Anna University in respect of Performance evaluation study of the ZLD system (Point No.1) and Report on water audit as well as waste audit (Point No.8), we submit as follows:

(i) **Regarding Point: 1** on Performance evaluation study of ETP & ZLD system installed in our factory, we have enclosed a copy of the Study Report dated 03.11.2020 issued by the CES, Anna University in this regard - **Annexure - I**.

The above said study report states that our ETP & ZLD system is adequate to treat trade effluents at the rate of 3750 m<sup>3</sup> / day.

We further submit that while we are already in compliance of all the observations / suggestions Sl.No.1 to 21 made by CES, Anna University in their above said report for ensuring sustainability for effective treatment of Trade Effluent in our ETP & ZLD system for our present operations, we hereby undertake continue to comply with the said observations/suggestions in operating our ETP & ZLD system.

(ii) **Regarding Point: 8** on study report of Anna University on water audit and waste audit, we submit that we have been furnishing various details and clarifications sought by them in this regard and we expect to submit the report of Anna University with in the time granted by the Board.

4.1 As regards the 'conclusions and recommendations' made by the CES, Anna University in their Design adequacy report of STP of capacity 300 KLD dated 06.10.2020, it is submitted that we have subsequently taken-up with Anna University for guiding us on design and sizing to meet the CPHEEO norms. In this regard, we have enclosed a copy of the revised design adequacy report of STP of capacity 300 KLD issued by Anna University dated 10.11.2020, certifying the treatment units and sizing as adequate to achieving the reuse standards prescribed by CPHEEO (Ref **Annexure-II**)

4.2. We hereby undertake to comply with all the observations / suggestions Sl.No.1 to 14 mentioned in 'Conclusion and Recommendations' of CES, Anna University in their report dated 10.11.2020, for ensuring sustainability of effective treatment in the new Sewage Treatment Plant of 300 KLD capacity to be commissioned in our factory upon obtaining approval of the Board.

## Coats India is a division of Madura Coats Private Limited

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road, Bangalore - 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

4.3 We have also furnished the time schedule for stage wise completion of STP in the attached **Annexure – III**.

5. In view of the certification of the CES, Anna University that our ETP & ZLD system is adequate to treat 3750 KLD of trade effluent as well as our acceptance of full compliance of all the recommendations of the IIT-Madras within the time beside having furnished the Bank Guarantee for Rs.25.0 lacs as required by you, we humbly request you to please

- (i) provide your consent for starting the installation & commissioning of new STP of 300 KLD capacity and
- (ii) grant us CTO (Direct) for 3684 KLD of effluent generation, upon re submission of our Application No.21693746 through OCMMS in due course.

Thanking you,

Yours faithfully,

For MADURA COATS PVT LTD

(SEENU RANGANATHAN)  
General Manager – Water Mill



- Copy to:
- 1.The Member Secretary,  
TNPCCB, Guindy, Chennai.
  - 2.The Joint Chief Environmental Engineer (M)  
Tamil Nadu Pollution Control Board  
30/2 SIDCO Industrial Estate, Pettai  
Tirunelveli – 627 010.
  - 3.The District Environmental Engineer,  
Tamil Nadu Pollution Control Board  
30/2 SIDCO Industrial Estate, Pettai  
Tirunelveli – 627 010.

**Coats India is a division of Madura Coats Private Limited**

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road,  
Bangalore – 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

Ref: MEO/WM/Ambas  
19<sup>th</sup> November 2020

The District Environmental Engineer  
Tamil Nadu Pollution Control Board,  
30/2, SIDCO Industrial Estate  
Pettai, Tirunelveli - 627 010.

Sir,

**Sub:** TNPCB - Industries - M/s. Madura Coats Pvt Ltd. Aladiyur Village, Ambasamudram Taluk, Tirunelveli Dt.-Hon'ble Appellate Authority Order dt. 12.02.2019 - **Consent Application No. 21693746 filed on 04.07.2019-** Reg.

- Ref:**
1. Our letter dated 22.02.2019 to the Chairman, TNPCB under copy to you.
  2. Your letter No.DEE/TNPCB/TNV/F-002/CC/RL/2019 dt.15.3.2019.
  3. Member Secretary, TNPCB Lr. No. LAW / LAII / TNPCB / 009590 / 2018 dated 01.04.2019.
  4. Our letter dated 09.4.2019 to the Board under copy to you.
  5. Our letter dt. 04.7.2019 enclosing copy of the Consent Application submitted on 04.7.2019.
  6. Your office mail dt.08.7.2019 returning the Consent Application as incomplete.
  7. Our letter dated 02.09.2019 enclosing copy of the Consent Application re submitted on 02.09.2019.
  8. Your office mail dated 14.9.2019 returning the Consent Application as incomplete.
  9. Our letter dated 23.10.2019 enclosing copy of the Consent Application re submitted on 23.10.2019.
  10. Your office mail dated 01.11.2019 returning the Consent Application as incomplete.
  11. Our letter dated 14.11.2019 enclosing copy of the Consent Application re submitted on 14.11.2019.
  12. Member Secretary, TNPCB, Chennai Lr.No.T5/TNPCB/F.206 TNV/TNV/2020 dated 28.01.2020.
  13. Our letters dated 3<sup>rd</sup> and 11<sup>th</sup> February 2020 addressed to Prof. Mr.S.Mohan, Dept. of Civil Engineering, IIT-Madras, Chennai - 600 036
  14. Our e-mail dated 16.4.2020 addressed to Prof. Mr.S.Mohan, Dept. of Civil Engineering, IIT-Madras.
  15. Your office mail dated 04.2.2020 returning the Consent Application as incomplete.
  16. Our letter dated 24.4.2020 enclosing copy of the Consent Application re submitted on 24.4.2020.
  17. Your office mail dated 27.4.2020 returning the Consent Application as incomplete.
  18. Our letter dated 01.5.2020 enclosing copy of the Consent Application re submitted on 01.5.2020.

### Coats India is a division of Madura Coats Private Limited

Reg. Off. :- Jupiter Block 2A,7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road,  
Bangalore - 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

19. Your office mail dated 08.6.2020 returning the Consent Application as incomplete.
20. Our letter dated 22.8.2020 enclosing copy of the Consent Application re submitted on 22.8.2020.

\*\*\*\*\*

1. We refer to your office mail dated 29.08.2020 stating that "... Application for CTO (Air & Water) No. 21693746 has been incomplete and returned. Please check your OCMMS Account for details".

2. In the OCMMS Account, it has been stated as follows:

*"The unit's application is returned to the unit for taking necessary following action. The unit shall re submit the application after taking necessary action.*

1. *The unit shall furnish revised BG, Study report from CES, Anna University, Chennai for points No.1 & 8 as mentioned in units letter dated 10.07.2020 and to furnish the proposals of new STP design of unit vetted by IIT, Madras, Chennai along with time schedule for the completion of the same as communicated to the unit vide Bd's letter No.T5/TNPCB/F206TNV/2020dated 19.08.2020.*
2. *The unit shall furnish the water balance and waste water balance to restrict the quantity of trade effluent to 2500 KLD as agreed.*
3. *The details on the corresponding production capacity of products to generate 2500 KLD of trade effluent to be furnished.*

3.1 Kindly note that in response to the Board's letters dated 19.08.2020 and 23.10.2020, we have submitted the following documents / reports / clarifications sought by the Board vide our letters dated 09.10.2020 & 12.11.2020 respectively.

- (i) Bank Guarantee No.PEBBGE926290 dt.10.07.2020 (**Annexure-I**) with validity from 10.07.2020 to 09.7.2021 for a consideration Rs.25,00,000/- issued by the HSBC, Bangalore in a stamp paper for Rs.200/- as desired by the Board vide its letter dated 12.11.2020.
- (ii) Design adequacy reports of STP of capacity 300 KLD issued by Anna University dated 10.11.2020 (**Annexure-II**) certifying that the treatment units and sizing are adequate to achieve the reuse standards prescribed by CPHEEO.
- (iii) Report dated 03.11.2020 of the CES, Anna University (**Annexure-III**) on performance evaluation study of ETP & ZLD system installed in our factory stating that our ETP & ZLD system is adequate to treat trade effluents at the rate of 3750 KLD which is in compliance of Recommendation No.1 of the Professor from IIT-Madras.

## Coats India is a division of Madura Coats Private Limited

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road, Bangalore – 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

- (iv) Regarding the Study report of CES, Anna University on water audit and waste audit in compliance of Recommendation No.8 of the Professor IIT-Madras, CES, Anna University has been carrying out their study on the details furnished by us and we expect to receive and submit the Study Report of Anna University within the time granted by the Board.
- (v) We have undertaken to comply with all the observations / suggestions Sl.No.1 to 14 mentioned in 'Conclusion and Recommendations' of CES, Anna University in their report dated 10.11.2020 for ensuring sustainability of effective treatment in the new STP of 300 KLD capacity to be commissioned in our factory upon obtaining approval of the Board.
- (vi) We have also undertaken for continuous compliance of all the observations / suggestions Sl.No.1 to 21 made by the CES, Anna University in their above said adequacy report dated 03.11.2020 in operating our existing ETP & ZLD system for ensuring sustainability of effective treatment of 3750 KLD.

3.2 As regards furnishing of water balance, waste water balance and production capacity of products corresponding to generation of 2500 KLD trade effluent, we clarify as follows:

- (i) You will appreciate that pursuant to the IIT Professor's recommendation to restrict our effluent generation to 2500 KLD till we carry out the performance evaluation study of our ETP & ZLD system by reputed institutes, we have restricted our generation of effluent to 2500 KLD from July-2020
- (ii) You will further appreciate that the CES, Anna University, consequent to its performance evaluation study of our ETP & ZLD system, has certified that our ETP & ZLD system is adequate to treat trade effluents at the rate of 3750 KLD vide its report dated 03.11.2020 and that consequently the generation of trade effluent restricted to 2500 KLD is to be dispensed with and restored to 3684 KLD for which consent has been sought for.
- (iii) Under the above circumstances, the details sought by the Board for generation of 2500 KLD may not be required any more.

5. Consequent to our furnishing of various details including Study Reports of CES, Anna University in respect of our existing ETP & ZLD system and new STP to be commissioned & Bank Guarantee for Rs.25.0 lacs with validity for one year and also our acceptance for compliance of all recommendations of the Professor of IIT-Madras within the time granted by the Board, we have re-submitted our Consent Application today by uploading all the relevant documents mentioned in the attached "List of Documents".

### Coats India is a division of Madura Coats Private Limited

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road, Bangalore – 560 103.

# Madura Coats Private Limited

## Coats India – Water Mill

Papavinasam Mills Post-627 422, Ambasamudram, India

Tel: 91-04634-663300 Fax: 91-4634-220242, 220498

E-Mail: [ambas.admin@coats.com](mailto:ambas.admin@coats.com) CIN U18102 KA 1974 PTC 047421

6. We have also enclosed copies of the **Application Form I & II** re submitted by us today for your perusal and favorable consideration.

7. We therefore humbly request you to please process our Consent Application and grant us Consent to Operate at your earliest.

Thanking you,

Yours faithfully,  
For MADURA COATS PVT LTD

  
(SEENU RANGANATHAN)  
General Manager - Water Mill



**Coats India is a division of Madura Coats Private Limited**

Reg. Off. :- Jupiter Block 2A, 7<sup>th</sup> Floor, Prestige Tech Park, Sarjapur Marathahalli Ring Road,  
Bangalore – 560 103.



## Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change  
Government of India



Home    Consent Management    Laboratory Management    Waste Management    CESS Management    Knowledge Base    Logout

- ▶ Industry Profile
- ▶ Apply For Consent
- ▶ Change Password
- ▶ Delete Application
- ▶ Consent Fee Calculator
- ▶ Online Payment Verification
- ▶ View Notices 0



Welcome Madura Coats Private Limited

Date : 19-11-2020

### Consent Application Details

Application No : 21693746

Send us your **feedback**  
and suggestions

click here for any kind  
complaints or query

### **Congratulations! Application re-submitted successfully.**

Please submit the signed hard copy of application with required signed enclosures to concerned District office on request of DEE/AEE concerned.

Your Consent Application application has been received under the Application Number **21693746**. (Note this number for future communication and know the online status of the application submitted)

Submitted application is under processing. Please send the following documents by post/by hand. You may ignore sending the documents which have been uploaded online.

- 1) A covering requisition letter stating the status of the industry and activities clearly.
- 2) Copy of sale Deed /Lease Deed or any other relevant documents as proof to ensure possession of the site/factory for which application is made by the applicant.
- 3) Copy of Memorandum of Articles in case of Public/Private sectors or registered partnership deed in case of partnership company.
- 4) Layout plan showing the location of various process equipments, utilities like boiler, generator etc, effluent treatment plant, outlet location, non-hazardous and hazardous waste storage yard.
- 5) Topo sketch showing the distance of water bodies, roads, existing/proposed residential areas, agricultural lands, important religious locations, educational institutions, ancient monuments, archeological places and other sensitive areas for 1 KM. radius from the units.
- 6) Detailed manufacturing process for each product along with detailed process flow chart.
- 7) Details of Water Balance and wastewater balance for process.
- 8) Details of Material balance for each products and process.
- 9) Land use classification certificate as obtained from CMDA / DTCP/LPA.
- 10) Audited Balance sheets indicating the existing Gross fixed Assets of the industry alone for the periods ending Previous financial Years (or) Auditor Certificate with break up details for the Existing Gross fixed Assets for the periods ending Previous financial Years duly certified by a Chartered Accountant in the prescribed format. Audited balance sheet is compulsory for all large and medium scale Industries
- 11) Ground water clearance obtained from the competent Authority (If applicable).
- 12) Sewage Treatment Plant (STP) proposal which must contain details of design characteristics of sewage, treatment methodology, mode of disposal, design criteria for various units, detailed drawing of STP and its layout, diagram showing the hydraulic profile and mode of disposal of treated sewage and its adequacy (If applicable).
- 13) Effluent Treatment Plant (ETP) proposal which must contain details including breakup quantity of water requirement with sources, breakup quantity of trade effluent, sources of trade effluent, characteristics of wastewater, treatment methodology, mode of disposal, design criteria for various units, detailed drawing of ETP and its layout, diagram showing the hydraulic profile and mode of disposal of treated effluent and its adequacy (If applicable).
- 14) Air pollution control (APC) measures proposal which must contain the details regarding fuels used, sources of emission, characteristics, concentration and quality of pollutant, proposal along with design criteria and drawing for the proposed APC measures, adequacy of APC measures and stack, odour/noise causing operations and its specific odour/noise control measures (If applicable).
- 15) In case of hazardous chemicals used as raw materials, the Material Safety Data Sheets (MSDS) should be enclosed for each and every item. If the quantity of the hazardous chemicals handled is more than the threshold limit, the unit shall furnish any one or combination of the following documents as required under the MSIHC Rules (If applicable). Risk assessment report/Onsite emergency preparedness plan/Off site emergency preparedness plan.
- 16) In case of transport of hazardous chemicals, details of chemicals transported, method of transport and its safety measures (If applicable).
- 17) Industries attracting EIA Notification shall submit Environmental Clearance obtained from the MOEF/SEIAA along with the Environmental Impact Assessment Report (If applicable).
- 18) CRZ clearance obtained from the competent Authority (If applicable).
- 19) Consent fee under Water and Air Acts payable to the Board.
- 20) Copy of Latest Environmental Statement (If Applicable).

To view the submitted application form click onto "View Application Form" and To print the application form click onto "Print Air Application Form" and "Print Water Application Form"

[View Application Form](#)

[Print Air Application Form](#)  
[Print Water Application Form](#)

**In case documents have not been submitted online, kindly send the above documents at the earliest to start application**

*processing on the below address or at corresponding regional office:*

---

**Head Office Address**  
**Member Secretary**  
**Tamil Nadu Pollution Control Board**  
**76, Mount Salai, Guindy, Chennai - 600 032,**  
**Chennai, India**  
**Phone: +91-44 - 22353134, 22353141**  
**Website: <http://www.tnpcb.gov.in>**  
**[District Office Address](#)**

Site designed, hosted by National Informatics Center © Content Owned, Updated and Maintained by Tamil Nadu State Pollution Control Board

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ)  
CHENNAI**

**APPLICATION No.232 OF 2017 (SZ)**

**BETWEEN**

**S.P.MUTHURAMAN,**

S/o.S.Ponnusamy,  
No.204, Railway Feeder Road,  
Sankar Nagar Post – 627 357,  
Tirunelveli District.

...Applicant

**AND**

**1. THE SECRETARY,**

Environment and Forest Department,  
Government of Tamilnadu,  
St.George Fort, Chennai – 600 009.

And 4 Others.

...Respondents

**ADDITIONAL REPLY STATEMENT – V**  
**PAPERBOOK FILED BY THE 5<sup>TH</sup> RESPONDENT**

**M/s.ARUN ANBUMANI & ARYA RAJ**

(Counsel for the 5<sup>th</sup> Respondent)

Mobile No.98410 56005